

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5895
ANSWERED ON:02.05.2003
MOTOR ACCIDENT CLAIMS TRIBUNALS
ADHIR RANJAN CHOWDHURY

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government have accepted the Supreme Court verdict regarding awarding of compensation to road accidental victims by the Motor Accident Claims Tribunals;
- (b) if so, the details thereof and if not, the reasons therefore;
- (c) whether the insurance companies pays compensation to the third party in such cases; and
- (d) if so, the details thereof during the last three years?

Answer

MINISTER OF LAW AND JUSTICE AND COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY)

(a) to (d): The information is being collected and will be laid on the Table of the House.